

Microlight Aeroplanes

2404. SHRI VIJAY N. PATIL: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether the Aero Club of India has purchased more than 20 microlight aircrafts from abroad;

(b) if so, whether clearance for using those planes have been given by security agencies; and

(c) if not, the reasons thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) Yes, Sir.

(b) and (c). Rules for the operation of microlight aircraft are in the process of being framed.

Air Strip at Bijapur in Karnataka

2405. SHRI V.S. KRISHNA IYER: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether Bijapur is a famous tourist place of historic importance in Karnataka;

(b) if so, whether any survey has been conducted and any land selected to construct airstrip at Bijapur; and

(c) if so, the details thereof and steps taken to construct an airstrip at Bijapur?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) Yes, Sir.

(b) No, Sir.

(c) The National Airports Authority (NAA) has no plans for construction of an airport at Bijapur at present.

Yatri Niwas in Bangalore

2406. SHRI V.S. KRISHNA IYER: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the number of Yatri Niwas, accommodation-wise in Bangalore city;

(b) number of Yatri Niwas under construction and likely to be constructed during 1989-90 in Bangalore City; and

(c) the amount spent for the construction of Yatri Niwas in Bangalore City during 1987-88 and 1988-89 and proposed to be spent during 1989-90?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) to (c). Presently there is no Yatri Niwas constructed by the Central Government in the Bangalore City. However the Central Department of Tourism has sanctioned the construction of a Yatri niwas at Mysore at an estimated cost of Rs. 36.02 lakhs during 1988-89.

National Software Centre at Bangalore

2407. SHRI V.S. KRISHNA IYER: Will the PRIME MINISTER be pleased to state:

(a) whether Government propose to set up a National Software Centre at Bangalore;

(b) if so, the place located for the same;

(c) when will it start functioning;

(d) the number of industries that are going to be benefitted by the above Centre;